

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE,  
CENTRAL DISTRICT, THC, DELHI.**

**ORDER**

In partial Modification to Evening Court Duty Roster bearing No. 8640 8/12/CJM/Central/2025 dated 26-08-2025 for the month of September 2025, that the following Ld. Judicial Officers, West District, shall hold Evening Courts from 05:00 PM to 07:00 PM during the month of September -2025 as under. Rest of the conditions shall remain unchanged.

Evening Court Numbers.	Name of Ld. Evening Court Judges
Evening Court No. 1 (West)	Ms. Shruti Sharma-II, JMFC, (In place of Sh. Tushar Gupta, JMFC 06, West District, THC)
Evening Court No. 2 (West)	Sh. Vikas Madaan, Civil Judge-01, (In place of Ms. Bharti Garg, JMFC, West District, THC)

No. 8798-8820/CJM/Central/2025

Dated: 30-08-2025

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge, (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge, All District
03. The Ld. Officer Incharge, Pool Car, THC, Delhi.
04. The Commissioner of Police, Delhi.
05. The Ld. CJs, All District
06. The Officer concerned with the request to send the name of staff/court staff alongwith details of days that they have attended/held the Evening Court in the month of September-2025 as per proforma, through their respective Court /office directly to the office of concerned Ld. Principal District & Sessions Judge so that payment of special allowances is not delayed.
07. The Secretary, Delhi Legal Service Authority, Central and West District, Delhi.
08. The Administrative Civil Judge, Central District, Delhi
09. The DCP (Central, North) Delhi (Through the office of the Commissioner of Police, Delhi).
10. The Director of prosecution, Delhi
11. The Sr. Accounts officer, Central and West District
12. The AO (J)/Branch Incharge, Administration Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, THC.
13. The Officer Incharge, Computer Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Courts, THC.
14. The Officer Incharge, Care Taking Branch, THC with the request to depute sufficient staff for smooth functioning of the Evening Courts, THC, Delhi
15. The A.O. (J), Judicial Branch (Central & West District), Tis Hazari Courts, Delhi.
16. The AO (J)/Branch Incharge, CJM Office, West District, THC, Delhi.
17. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
18. The PRO/APRO, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
19. The A.O. (J)/Incharge, Evening Court Cell/ CJM Office, THC, Delhi.
20. Audit and Fine Section, Accounts Branch, Central & West District, THC, Delhi.
21. The Cashier, Cash Branch, Central & West District, THC, Delhi.
22. For uploading on LAYERS.
23. For uploading on centralized web-site through LAYERS
24. PS to Ld. Principal District & Sessions Judge (HQ), Delhi.
25. Reader to CJM, Central & West District, Delhi
26. Notice Board/Office file.

(Tania Singh)  
Addl. Chief Judicial Magistrate 02  
Central District, THC, Delhi